

Name of the Corporate Debtor: M/s Singhal Strips Limited; Date of Commencement of CIRP: 30.10.2023; List of Creditors as on: 26.06.2024
Annexure-8

Summary of List of Operational Creditors (Other than Workmen and Employees and Government Dues) w.r.t. Form B

Sr. No.	Name of creditor	Email Id	Nature of Claim	Received from/by	Amount of Claim received		Amount of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim inadmissible	Reason for Claim not admitted	Remarks, if any
					Date of Receipt by IRP (Claim dated)	Amount Claimed	Date of admission/update	Amount of claim admitted (Rs.)												
1	Jindal Stainless Ltd.	paramjeet.chawla@jindalstainless.com	Unsecured	IRP	27-Nov-24	12,30,13,235	-	2,99,47,719	NA	0	-	0	NA	NA	NA	0	0	9,30,65,516	0	The RP admits Rs. 2,99,47,718.99/- being the Principal Amount out of total claim amount of Rs. 12,30,13,234.65/-, as there has not been any interest mentioned in the invoices. Further, no agreement substantiating the interest claimed by claimant, has been submitted to the RP. Moreover, the Corporate Debtor through reply letters dated 03.06.2019 issued by Jindal Stainless Ltd. and Jindal Stainless (Hisar) Ltd. under para 7 and para 11 respectively have categorically stated that it had "never agreed the payment of interest for the alleged default in payment. It had not executed any agreement in this regard and neither this a prevailing business practice."
Total						12,30,13,235		2,99,47,719	0	0	0	0	0	0	0	0	0	9,30,65,516		

